

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/277/ (IB)/2017
NAME OF THE PETITIONER(S) : BYGGING INDIA LTD
NAME OF THE RESPONDENT(S) : CONSOLIDATED CONSTRUCTION CONSORTIUM LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	R.PARTHASARATHY ABHINAV PARTHASARATHY	Counsel for Petitioner	R. Parthasarathy for R. Parthasarathy
2.	S. Karthikeyi Balan	Counsel for Respondent	S. Karthikeyi

ORDER

Counsels for both the parties present. Counsel for Respondent has given one D.D. to the tune of Rs.10 lakh drawn on State Bank of India dated 03.08.2017 No.782465 and the same is handed over to the Counsel for the Petitioner. Schedule of payment submitted by the Counsel for the Respondent is taken on record. Counsel for the Corporate Debtor is directed to file an affidavit in support of the schedule for payment dated 03.08.2017. Put up on **22.08.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)